## PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL – Nomination of two District and Sessions Judges to participate in the Academic Programme No.P-1159 on the subject of "Workshop for Addl. District Judges" scheduled to be held from 05.04.2019 to 07.04.2019 at National Judicial Academy, Bhopal – Relief Arrangements – ORDERS – ISSUED.

**REF:** 1. Letter No.NJA/Dir/Ac.Prog/2018-19/3234, dated 30.07.2018 from the Director, National Judicial Academy, Bhopal.

2. High Court's letter ROC.No.176/Reg(Inq)/2018, dated 22.03.2019.

## ORDER ROC.No.1009/2019-B.SPL., DATED:26.03.2019

## The High Court is pleased to pass the following Orders:

The following two District and Sessions Judges mentioned in column number 2, who are nominated to participate in the Academic Programme No.P-1159 on the subject of "Workshop for Addl. District Judges" scheduled to be held from 05.04.2019 to 07.04.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court's Letter 2<sup>nd</sup> read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Academic Programme at National Judicial Academy, Bhopal.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR ACADEMIC PROGRAMME
(1)	(2)	(3)
1.	SMT. G.NEELIMA, Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Secunderabad.	I Addl. Chief Judge, City Civil Court, Hyderabad.
2.	SRI G.ANIL KUMAR, Spl. Judge for trial of Cases under SC's & ST's (POA) Act-cum-VII Addl. District and Sessions Judge, Warangal, now under transferred and posted as VI Addl. District and Sessions Judge, Mahabubabad, Warangal District.	

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Academic Programmee from 05.04.2019 to 07.04.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Academic Programmee, the officers mentioned in column number 2, will rejoin duty in their respective posts.

In case the officers mentioned in column number 3 are either on leave or for any other reason are absent from duty, the respective Prl. District and Sessions Judges/Unit Heads have to make alternative incharge arrangements in respect of the officers mentioned in column number 2.

- **NOTE:** 1. The Proceedings is placed in the High Court's Web Site <a href="http://hc.ts.nic.in">http://hc.ts.nic.in</a>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
  - 2. The nominated officers are entitled only for actual journey time.

REGISTRAR GENERAL FAC REGISTRAR (VIGILANCE)

To:

- 12. The officers Concerned.
- 13. The Incharge Officers.
- 14. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
- 15. The Registrar (Inquiries), High Court for the State of Telangana.
- 16. The Director, National Judicial Academy, Bhopal, Madhya Pradesh.
- 17. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
- 18. The Chief Judge, City Civil Court, Hyderabad.
- 19. The I Addl. Chief Judge, City Civil Court, Secunderabad.
- 20. The Judge, Family Court, City Civil Court, Secunderabad.
- 21. The Prl. District and Sessions Judge, Warangal.
- 22. The Spl. Judge for trial of Cases under SC's & ST's (POA) Act-cum-VII Addl. District and Sessions Judge, Warangal.
- 23. The VI Addl. District and Sessions Judge, Mahabubabad, Warangal District.
- 24. The Judge, Family Court-cum-III Addl. District and Sessions Judge, Warangal.
- 25. The Pay and Accounts Officer, Hyderabad.
- 26. The District Treasury Officer, Warangal.
- 27. The Sub-Treasury Officer, Mahabubabad, Warangal District.
- 28. THE SECTION OFFICERS:
  - a) Special Officer Sectionb) Vigilance Cellc) E-Sectiond) Work Review Celle) O.P.Cellf) B-Section
  - g) Accounts Section h) Computer Section i) D-Budget Section
  - j) Enquiry Cell.
    - High Court for the state of Telangana.
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